

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO - 419
ANSWERED ON 02/02/2026

Delay in Release of Funds under Samagra Shiksha Abhiyan

419. Shri E Tukaram:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that delay in release of Central funds under the Samagra Shiksha Abhiyan (SSA) has affected school education work, including timely payment of teachers' salaries in some States, including Karnataka;
- (b) if so, the details of SSA funds pending release during the last three years, State/UT-wise, including Karnataka;
- (c) whether the Government proposes to release the pending funds at the earliest to avoid any disruption in teachers' salaries and school activities, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): Under the Centrally sponsored scheme-Samagra Shiksha, financial assistance is provided to the States and UTs for various interventions/activities including teachers' salary as per norms of the scheme. Central share of funds is released based on Annual Work Plan and Budget (AWP&B) prepared by the States and UTs including Karnataka based on their requirements and priorities and guidelines issued by the Ministry of Education at the beginning of every year. These plans are then appraised/approved by Project Approval Board in consultation with the States and UTs as per the programmatic and financial norms of the Scheme and availability of budgetary resources. Under the scheme, lump

sum funds are released to the States/UTs in four instalments instead of component-wise. State/UT-wise details of the Central share of funds released during the last three years are given at **Annexure-I**.

Funds approved under the scheme in a financial year are to be utilized during the same financial year. However, funds approved for non-recurring activities can be carried forward to next financial year or surrendered by a State/UT as per requirement with the approval of PAB.

Release of instalments is made on the basis of fulfilment of mandatory conditions such as release of commensurate State share, utilization of 75% of funds already available, compliance of financial procedures set by Ministry of Finance etc. States are advised from time to time to fulfil these requirements promptly to enable timely release of Central assistance.

Further, the recruitment and other service matters of teachers are under the domain of State/UT Governments and Samagra Shiksha provides lump sum (aggregate) support as per the availability of funds, as per the norms given under Programmatic and Financial norms of the scheme.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 419 ASKED BY SHRI E. TUKARAM HON'BLE MP ANSWERED ON 2ND FEB 2026 REGARDING DELAY IN RELEASE OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN

Details of Central Share Approved and Released during the Last Three Financial Years under Samagra Shiksha

(Rs in lakhs)

Sl. No.	Name of the State/UT	2022-23*		2023-24*		2024-25*	
		Central Share approved	Released	Central Share approved	Released	Central Share approved	Released
1	A & N Islands	7402.1	5651.44	9532.55	5527.59	8484.17	6052.36
2	Andhra Pradesh	171258.59	150359.02	179657.608	128940.788	173293.31	124010.57
3	Arunachal Pradesh	53369.59	25229.47	59601.029	47503.49	64447.49	57585.11
4	Assam	251460.08	208086.22	260407.292	181046.93	288347.22	202677.34
5	Bihar	501887.29	355459.46	502132.656	424173.08	499123.47	421781.44
6	Chandigarh	12422.81	10979.21	13213.99	11636.31	13720.64	11858.35
7	Chhattisgarh	113833.06	82800	120045.112	77659.06	126779.26	83065.84
8	Dadra & N. Haveli Daman & Diu	8793.65	6466.66	9537.23	4130.25	9802.68	5462.64
9	Delhi	37727.38	22193.92	37783.6	14608.83	56633.22	38539.03
10	Goa	2985.77	2985.77	3077.84	1875.43	2426.79	1633.61
11	Gujarat	137120.75	132125.03	133473.508	113253.16	160173.72	124554.05
12	Haryana	96350.03	67021.33	101502.757	57880.24	107632.86	53643.94
13	Himachal Pradesh	73808.17	55160.13	68685.118	48596.96	76494.93	52619.99
14	Jammu & Kashmir	165059.67	36497.18	173649.666	86543.88	172160.13	82349.31
15	Jharkhand	116768.12	115451.63	125218.508	110493.28	117386.04	107444.41
16	Karnataka	100494.06	86152.48	95443.122	82808.79	93654.51	86830.33
17	Kerala	34847	17815.99	34334.47	14165.74	42889.42	-
18	Ladakh	12349.12	1489.36	19159.03	5222.63	20099.43	13999.80
19	Lakshadweep	786.86	432.99	575.47	100.05	741.78	306.12
20	Madhya Pradesh	372787.9	193928.88	389333.2	298151.13	412209.15	343471.12
21	Maharashtra	159289.59	90000	134800.532	100119.1	143859.39	112624.52
22	Manipur	49418.88	40475.7	49677.819	25721.89	53200.51	46559.15
23	Meghalaya	37515.29	37515.29	40496.07	39418.22	39882.71	36282.56
24	Mizoram	32308.05	14268.09	36087.439	27414.06	29798.67	21651.76
25	Nagaland	28104.5	28104.49	33362.725	23125.34	28439.24	21140.50
26	Odisha	184107.55	183666.84	196376.544	123660.69	193480.26	167239.29
27	Puducherry	1987.3	1527.52	2256.398	1247.37	1974.29	1246.03
28	Punjab	71906.33	60504.93	71866.492	33111.65	70878.25	67813.14
29	Rajasthan	345219.75	213861.12	359233.848	320289.45	386553.20	309065.25
30	Sikkim	15176.05	10718.96	16891.638	13260.51	15661.00	12273.95
31	Tamil Nadu	211759.90	210723.33	212764.72	187615.54	215315.01	36280.66
32	Telangana	114385.92	114251.02	116557.40	92012.79	116271.55	98878.94
33	Tripura	38741.08	28672.54	44074.73	34132.90	45179.94	42002.98
34	Uttar Pradesh	626179.97	381975.27	664429.006	427645.13	697621.18	626479.22
35	Uttarakhand	84444.06	70438.94	72768.264	44056.91	88371.48	64678.27
36	West Bengal	177338.04	152204.21	176747.914	31129.41	174579.86	-

* Funds approved under the scheme in a financial year are to be utilized during the same financial year. However, funds approved for non-recurring activities can be carried forward to next financial year or surrendered by a State/UT as per requirement with the approval of PAB.

